

CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

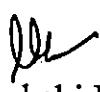
Date: 07.10.2016

CP No. 291/00023/2016 (OA No.291/00620/2014)

Mr. Amit Mathur, Counsel for the applicant.

Mr. S.S.Hassan, Counsel for respondents.

1. Present contempt petition has filed by Mr. K.L.Meena and others alleging non-compliance of the orders of this Court dated 29.10.2015 passed in OA No.291/00620/2014, by the respondents/ alleged contemnors.
2. Pursuant to notice, respondents put in appearance and have passed the order dated 18.7.2016 whereby they have extended the relevant benefits to the petitioners and actual benefit would be released shortly.
3. Shri Mathur, counsel for the petitioners did not dispute the aforesaid submission but stated that actual benefit has not been released to petitioners.
4. We have considered the submissions. As the orders have already passed by the respondents, we are in agreement with the respondents that they have complied with the direction of this Tribunal. The Contempt Petition is therefore, dismissed. Notices issued to respondents are discharged.
5. We hope that the respondents will release the actual benefit to the petitioners expeditiously.


(Meenakshi Hooja)
Member (A)


(S.K. Kaushik)
Member (J)

Adm/